

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF JUNE 2025

| SR. COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF ELECTRONIC SERVICE OF PROCESS |
|---------------|---|------------|----------------------------------|--------------------------------------|----------------------|---|------------------------|-------------------|---------------------------------------|
| 1 | SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | CENTRAL | NIL | | | | | | |
| 2 | SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02 | CENTRAL | NIL | | | | | | |
| 3 | MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03 | CENTRAL | NIL | | | | | | |
| 4 | MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04 | CENTRAL | NIL | | | | | | |
| 5 | SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05 | CENTRAL | NIL | | | | | | |
| 6 | SH. NEELAM SINGH, DJ COMMOTIS HAZRI COURT CENTRAL DELHI | CENTRAL | NIL | | | | | | |
| 7 | SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07 | CENTRAL | NIL | | | | | | |
| 8 | SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | NIL | | | | | | |
| 9 | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09 | CENTRAL | 309 THIRD FLOOR EXTENTI ON BLOCK | CS (COMM.) CS (COMM)/585/2025 | 22.05.2025 | PUNJAB NATIONAL BANK Vs BABITA MITTALPROP OF MITTAL ENTERPRISES | 8.3E+009 | kalaanilegalad | 12.06.2025 |
| | | | 309 THIRD FLOOR EXTENTI ON BLOCK | OMP (1) (COMM.) OMP (COMM.) 473/2025 | 03.06.2025 | Rahul Bhargava Vs M/s Neo Developers Pvt Ltd | SALOK BHATT(P). | 9818489589 | Office@raji ndersingh.co in |

| SR. COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE REGISTRATION | OPPETTIONER NAME VSADVOCAT RESPONDENT NAME | ADVOCAT MOBILE NUMBER | ADVOCAT E EMAIL | DATE OF ELECTRONIC SERVICE OF PROCESS | | |
|---------------|---|----------------------------------|-------------------|----------------------------|-------------------|--|---|--------------------------------|---------------------------------------|------------------|------------|
| | | 309 THIRD FLOOR EXTENTI ON BLOCK | OMP (I) (COMM.) | OMP (I) (COMM.) 474/2025 | 03.06.2025 | Rahul Bhargava Vs M/s Neo Developers Pvt Ltd | 9818489589 | Office@rajindersingh.co.in | 12.06.2025 | | |
| | | 309 THIRD FLOOR EXTENTI ON BLOCK | OMP (I) (COMM.) | OMP (I) (COMM.) 472/2025 | 03.06.2025 | Harmeet Singh Kapoor Vs M/s Neo Developers Pvt Ltd | 9818489589 | Office@rajindersingh.co.in | ALOK BHATT(P), | | |
| | | 309 THIRD FLOOR EXTENTI ON BLOCK | EXECUTION (COMM.) | EXECUTION (COMM.) 293/2025 | 04.06.2025 | Ajay prakash gupta Vs Sanjay jain | 98104-74101 | | 12.06.2025 | | |
| 10 | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | NIL | | | | | | | | |
| 11 | SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | COURT ROOM 310 | CS (COMM) | CS (COMM)27 | 06-03-2025 | SADHANA GUPTA Vs HANSRAJ GUPTA AND CO. PVT. LTD | ijjawal Gupta, Sanjay Aggarwal | 9810031823 | sa9860@gmail.com | 06.06.2025 |
| | | COURT ROOM 310 | CS (COMM) | CS (COMM)10 | 13-09-2024 | VAISHNO WIRE PVT LTD Vs GUPTA POWER INFRASTRUCTURE LTD | Neeraj Gupta | 9811267045 | info@juslawoffices.com | 06.06.2025 | |
| | | COURT ROOM 310 | CS (COMM) | CS (COMM)56 | 19-05-2025 | SHEHNAAZ PARVEEN Vs PRATAP GULYANI | jitender Garg | 9810511644 | advjitenn@yahoo.com | 06.06.2025 | |
| | | COURT ROOM 310 | EX (COMM) | Execution (Comm) | 14-05-2025 | MOHD FAHIM Vs M/S ORIENTAL INSURANCE COMPANY LTD | R B Singh | 9810822167 | advocaterbsingh1962@gmail.com | 06.06.2025 | |
| | | COURT ROOM 310 | CS (COMM) | CS (COMM)52 | 14-05-2025 | Gulshan Sharma Vs Ashish Aggarwal | S B Pandey | 9313780408 | sbpandey7@yahoo.com | 06.06.2025 | |
| | | COURT ROOM 310 | CS (COMM) | CS (COMM)54 | 16-05-2025 | DINESH KUMAR Vs VLJAY CHUG | Manish Dewan | 9213905829 | manishiwanadv@gmail.com | 06.06.2025 | |

| SR. NO. | COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE E-MAIL ID | DATE OF ELECTRONIC SERVICE OF PROCESS |
|---------|-----------|----------|----------------|----------------|----------------|----------------------|---|----------------|------------------------|----------------------------|---------------------------------------|
| | | | COURT ROOM 310 | CS (COMM) | CS (COMM)377 | 04-04-2025 | TEMACO RAIL AND ENGINEERING LTD Vs RADHEY RADHEY INFRA REALITY PVT. LTD | Nikunj Sharma | 9462721617 | advnikunjsharma@gmail.com | 06.06.2025 |
| | | | COURT ROOM 310 | Misc DJ | Misc 451/25 | 02-06-2025 | RAJ BHARDWAJ RITESH KUMAR | Richa Verma | 9582224485 | richa.v.1990@gmail.com | 06.06.2025 |
| | | | COURT ROOM 310 | CS (COMM) | CS (COMM)679 | 09-06-2025 | PUNJABI CORNER LIMITED Vs PUNJABI CHAAP CORNER | Anshima Puri | 9811059395 | puris_1@yahoo.co.in | 11.06.2025 |
| | | | COURT ROOM 310 | OMP (I) (COMM) | OMP (I) (COMM) | 04-06-2025 | Rahul Bhargava Vs M/s Neo Developers Pvt Ltd | Rajinder Singh | 9818489589 | Office@rajindersingh.co.in | 17.06.2025 |
| | | | COURT ROOM 310 | OMP (I) (COMM) | OMP (I) (COMM) | 04-06-2025 | Harmeet Singh Kapoor Vs M/s Neo Developers Pvt Ltd | Rajinder Singh | 9818489589 | Office@rajindersingh.co.in | 17.06.2025 |

| SR. COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE REGISTRATION | OPPETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE E MAIL ID | DATE OF ELECTRONIC SERVICE OF PROCESS | |
|---------------|---|------------|-----------|--------------|-------------------|---|---|------------------------|--------------------|---------------------------------------|------------|
| 12 | SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | 401 | O.M.P.I COMM | 311/2025 | 02.04.2025 | HDFC BANK VS NEHA VERMA | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 02.06.2025 |
| | | | 401 | O.M.P.I COMM | 469/2025 | 03.06.2025 | KARAN GROVER V/S SARKAR VISION CULTURE MEDIA | ABHINAV GARG | 9810196968 | ADV.ABHINAVGARG@GMAIL.COM | 04.06.2025 |
| | | | 401 | CS COMM | 582/2025 | 25.05.2025 | ABC PUBLISHERS & DISTRIBUTORS PVT LTD V/S VALUE COERS INDIA LLP | RAJBIR BANSAL | 9868140686 | RAJBIRBANSAL.ADV@GMAIL.COM | 03.06.2025 |
| | | | 401 | CS COMM | 295/2025 | 11.03.2025 | M/S INVICTUS DIGITAL SHREE ENTERPRISES V/S M/S DURGA | YASHPAL SINGH | 9810220380 | ADVOCATE.S.EKLAWYA@GMAIL.COM | 06.06.2025 |
| | | | 401 | ARB.A.COMM | 3/2025 | 04.06.2025 | SATYAM POLYKNITS V/S EXCEL VINYL COATINGS P LTD | PANKAJ MEHTA | 9811253529 | PANKAJ@FORTUNELEGAL.IN | 06.06.2025 |
| | | | 401 | O.M.P.I COMM | 480/2025 | 03.06.2025 | RAMA KAPOOR V/S NEO DEVELOPERS LTD | RAJINDEEP SINGH | 9818489589 | OFFICE@RAJINDERSONGH.CO.IN | 11.06.2025 |
| | | | 401 | O.M.P.I COMM | 479/2025 | 03.06.2025 | RENU WADHERA V/S M/S NEO DEVELOPERS P LTD | RAJINDEEP SINGH | 9818489589 | OFFICE@RAJINDERSONGH.CO.IN | 11.06.2025 |
| | | | 401 | O.M.P.I COMM | 477/2025 | 03.06.2025 | JAGHMOHAN ENTERPRISES V/S M/S NEWO DEVELOPERS P LTD | RAJINDEEP SINGH | 9818489589 | OFFICE@RAJINDERSONGH.CO.IN | 11.06.2025 |
| | | | 401 | O.M.P.I COMM | 490/2025 | 06.06.2025 | M/S AB BROOKEL PVT LTD V/S M/S NEW DEVELOPERS P LTD | RAJINDEEP SINGH | 9818489589 | OFFICE@RAJINDERSONGH.CO.IN | 11.06.2025 |
| 13 | SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | NIL | | | | | | | | |

| SR. COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF ELECTRONIC SERVICE OF PROCESS |
|---------------|---|------------|-------------|---------------|-----------------------|--|--|------------------------|-------------------|---------------------------------------|
| 14 | SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | | | | | | | | |
| 15 | MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02 | WEST | | | | | | | | |
| 16 | SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03 | WEST | | | | | | | | |
| 17 | SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | | | | | | | | |
| 18 | SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | | | | | | | | |
| 19 | SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | | | | | | | | |
| 20 | SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01 | NEW DELHI | | | | | | | | |
| 21 | SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT) | NEW DELHI | OMP (COMM.) | 30/2025 | 07.03.2025 | GD Goenka Public School Vs EXTRAMARKS EDUCATION INDISA | PRAVEEN KR. JAIN | 9.9E+009 | 04.06.2025 | |
| 22 | MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03 | NEW DELHI | 24 | SUIT RECOVERY | FORCS (COMM)/212/2025 | 19/03/2025 | LIC Housing Finance Limited Vs Amit Bhagat. | SUNIL MITTAL | 9810513998 | 45817 |
| | | | | SUIT RECOVERY | FORCS (COMM)/587/24 | 24/07/2024 | Rajeev Agnihotri And Ors VS M/s Multitex Engineering Pvt. Ltd. | SHASHI BALA | 9999063880 | 45820 |

| SR. COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE REGISTRATION | OPPETITIONER NAME VSADVOCAT RESPONDENT NAME | ADVOCATE MOBILE NUMBER | ADVOCATE E ID | DATE OF ELECTRONIC SERVICE OF PROCESS | |
|---------------|--|------------|----------------------|--------------------------------------|-------------------|--|------------------------|---------------|---------------------------------------|------------|
| | | | SUIT RECOVERY | FORCS (COMM)/587/24 | 24/07/2024 | Rajeev Agnihotri And Ors VS M/s Multitex Engineering Pvt. Ltd. | SHASHI BALA | 9999063880 | 45820 | |
| 23 | MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH | NIL | | | | | | | |
| 24 | MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH | 6, New Court Block-I | Commercial CS (COMM)/289/2025 | 04-06-2025 | Helios Tech Solutions Vs MGF Metropolitan Mall | YATHARTH SINGH(P), | 9654900405 | achin@aygl egallp.com | 04.06.2025 |
| | | | 6, New Court Block-I | Commercial Execution (Comm.)/82/2025 | 22.05.2025 | CROP CHEMICALS INDIA LTD Vs ADVANTIS CROP SCIENCES PVT LTD | G.S.GANGWAR | 9717211123 | gangwar@gangwar.com | 04.06.2025 |
| | | | 6, New Court Block-I | Commercial CS (COMM)/253/2025 | 13.05.2025 | Wilson and Hughes India Pvt Ltd Vs A and Sarl | SUSHAIN KSOBTI | 9810980661 | j.abhay@amsshardu.com | 05.06.2025 |
| | | | 6, New Court Block-I | Commercial CS (COMM)/264/2025 | 22.05.2025 | Kargha Fashion Retail Private Limited Vs Tarsem Lal | C.M.GOYAL | 9810652956 | CMGOYALADVOCA TE@GMAIL.COM | 05.06.2025 |
| | | | 6, New Court Block-I | Commercial OMP (COMM.)/1380/2025 | 11.02.2025 | AXIS BANK Vs SHIV KUMAR SHARMA | SHOBHA GUPTA | 9811192158 | SRSHOBHAGUPTA@GMAIL.COM | 05.06.2025 |
| | | | 6, New Court Block-I | Commercial Execution (Comm.)/57/2025 | 01.04.2025 | Ana Malhotra Vs Gateway Overseas | BHARAT GUPTA | 45640851 | legistauxillar y@gmail.com | 09.06.2025 |
| | | | 6, New Court Block-I | Commercial CS (COMM)/225/2025 | 15.04.2025 | KIBI SPORTS PRIVATE LIMITED Vs PUNJAB DESHER | DIXIT MEHTA | 8556059335 | AKKE DUC TUSLEGAL @GMAIL.COM | 12.06.2025 |
| | | | 6, New Court Block-I | Commercial CS (COMM)/271/2025 | 27.05.2025 | DEEPAK KHEMKA Vs RACHNAAL GUPTA | S.K.BANSAL | 46560881 | UNITEDM ARK@UNITEDANDU NITED.COM | 12.06.2025 |

| SR. COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE REGISTRATION | OPPETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF ELECTRONIC SERVICE OF PROCESS | |
|---------------|---|----------------------|------------------------|--------------------|----------------------|--------------------------------------|--|------------------------|-----------------------|---------------------------------------|------------|
| | | 6, New Court Block-I | Commercial | CS (COMM)/283/2025 | 05-06-2025 | Union Bank of India Vs Vikram | Arvind Sinha(P), | 9810618195 | arvindsinha@gmail.com | 12.06.2025 | |
| 25 | SH. SANDEEP YADAV | SOUTH | NIL | | | | | | | | |
| 26 | SH. SANJEEV KUMAR SINGH COMMERCIAL COURT. | SOUTH | 29, New Court Block-II | Commercial | OMP (COMM)/3357/2025 | 15/05/2025 | KOTAK MAHINDRA PRIME LTD Vs DINESH CHANDRA | AMIT KUMAR SINHA(P), | 9990659331 | kmpspartner@gmail.com | 02.06.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (COMM)/2972/2025 | 19/04/2025 | KOTAK MAHINDRA PRIME LTD Vs SUMIT D | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 03.06.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (COMM)/2969/2025 | 19/04/2025 | KOTAK MAHINDRA PRIME LTD Vs MONU KUMAR | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 03.06.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (COMM)/2970/2025 | 19/04/2025 | KOTAK MAHINDRA PRIME LTD Vs SONU D | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 03.06.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (COMM)/2971/2025 | 19/04/2025 | KOTAK MAHINDRA PRIME LTD Vs KRISHNA SINGH | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 03.06.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (COMM)/2973/2025 | 19/04/2025 | CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs MANJEET SINGH | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 03.06.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (COMM)/29/2025 | 30/05/2025 | MANOJ KHANDELWAL Vs ARROW DESIGN | Gaurav Varma(P), | 9711197229 | gaurav@integratedlaw.com | 03.06.2025 |
| | | | 29, New Court Block-II | Commercial | CS (COMM)/84/2025 | 14/02/2025 | LEAYAN GLOBAL PRIVATE LIMITED Vs KRISHNA SALES AND ANR | ANIL KUMAR SAHU(P), | 9810134793 | allipcare@gmail.com | 03.06.2025 |

| SR. COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE REGISTRATION | OPPETTIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF ELECTRONIC SERVICE OF PROCESS |
|---------------|----------|------------------------|------------|----------------------|-------------------|---|---------------------|--------------------------|-----------------------------|---------------------------------------|
| | | 29, New Court Block-II | Commercial | OMP (COMM)/2736/2025 | 10/01/04/2025 | AXIS BANK LTD Vs DIVY GAUR | avinash kumar(P), | 9811182985, 011-41513189 | avinash.adv@gmail.com | 04.06.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/2734/2025 | 10/01/04/2025 | AXIS BANK LTD Vs SAURABH KUMAR SINGH | avinash kumar(P), | 9811182985, 011-41513189 | avinash.adv@gmail.com | 04.06.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/2737/2025 | 10/01/04/2025 | AXIS BANK LTD Vs USHA DATTATRAY HALANDE | avinash kumar(P), | 9811182985, 011-41513189 | avinash.adv@gmail.com | 04.06.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/2967/2025 | 10/19/04/2025 | KOTAK MAHINDRA PRIME LTD Vs MEGHA SINGH | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 10.06.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/2968/2025 | 10/19/04/2025 | KOTAK MAHINDRA PRIME LTD Vs GEETA | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 10.06.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/2964/2025 | 10/19/04/2025 | KOTAK MAHINDRA PRIME LTD Vs SHWETA KAPOOR | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 10.06.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/3648/2025 | 10/31/05/2025 | AXIS BANK LTD Vs MOHD ASIF GANIE | JUNEANK MAHAJAN(P), | 9873347330 | JUNEANK_mahajan05@yahoo.com | 10.06.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/3646/2025 | 10/31/05/2025 | AXIS BANK LTD Vs SHAMBHU NATH YADAV | JUNEANK MAHAJAN(P), | 9873347330 | JUNEANK_mahajan05@yahoo.com | 10.06.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/3647/2025 | 10/31/05/2025 | AXIS BANK LTD Vs SHANI | JUNEANK MAHAJAN(P), | 9873347330 | JUNEANK_mahajan05@yahoo.com | 10.06.2025 |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/3643/2025 | 10/31/05/2025 | AXIS BANK LTD Vs NITHIN V | JUNEANK MAHAJAN(P), | 9873347330 | JUNEANK_mahajan05@yahoo.com | 10.06.2025 |

| SR. COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE REGISTRATION | OPPETITIONER NAME VSADVOCAT RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF ELECTRONIC SERVICE OF PROCESS | |
|---------------|---|------------------------|------------------------|----------------------|--------------------|--|--|----------------------------|--------------------------------|---------------------------------------|------------|
| | | 29, New Court Block-II | Commercial | OMP (COMM)/3240/2025 | 13/0/04/2025 | AXIS BANK LTD Vs VIKAS KUMAR | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 10.06.2025 | |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/3274/2025 | 12/05/2025 | AXIS BANK LTD Vs PHOOL CHANDRA | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 10.06.2025 | |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/2976/2025 | 19/04/2025 | AXIS BANK LTD Vs DALJIT SINGH GILL | JUNEANK MAHAJAN(P), | 9873347330 | JUNEANK_mahajan05@yahoo.com | 10.06.2025 | |
| | | 29, New Court Block-II | Commercial | OMP (COMM)/3181/2025 | 126/04/2025 | INTERNATIONAL ASSET RECONSTRUCTION COMPANY PVT LTD Vs SESHAYYA PANDE | Kushank Sindhu(P), | 9640160714, 7065488258 | kushank@ksalaw.in | 10.06.2025 | |
| | | 29, New Court Block-II | Commercial | CS (COMM)/249/2025 | 05/05/2025 | Loreal S A Vs Cosmoline Exim LLP | Shravan Bansal(P), | 011-26843455 | unitedmark@unitedandunited.com | 10.06.2025 | |
| | | 29, New Court Block-II | Commercial | CS (COMM)/61/2025 | 01/02/2025 | M/S LOREAL SA Vs HERBHEAL COSMETICS AND ANR | Shravan Bansal(P), | 011-26843455, 011-32959881 | unitedmark@unitedandunited.com | 10.06.2025 | |
| 27 | SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH | 40, New Court Block-II | Commercial | CS (COMM)/177/2025 | 08/04/2025 | STATE BANK OF INDIA Vs BHUPENDRA KUMAR SINGH | RANI BHARDW AJ(P), | 9643680913 | rbhardwajasociates@gmail.com | 05/06/2025 |
| | | | 40, New Court Block-II | Commercial | CS (COMM)/284/2025 | 06/06/2025 | SNOWMAN LOGISTICS LIMITED Vs SNOW EX LOGISTICS PRIVATE LIMITED | Rohit Kumar(P), | 9958493994 | abhishhek.shivangi@outlook.com | 06/06/2025 |
| 28 | SH. LAL SINGH, DISTRICT JUDGE | SOUTH-EAST | NIL | | | | | | | | |
| 29 | MS. NIKHIL CHOPRA, DISTRICT JUDGE | SOUTH-EAST | NIL | | | | | | | | |

| SR. COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE REGISTRATION | OPPETITIONER NAME VSADVOCAT RESPONDENT NAME | ADVOCATE MOBILE NUMBER | ADVOCATE E MAIL | DATE OF ELECTRONIC SERVICE OF PROCESS |
|---------------|--|------------|-----------|----------|-------------------|---|------------------------|-------------------------------|---------------------------------------|
| 36 | SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT) | EAST | | | | | | | |
| | | | | | | | | | |
| 37 | MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT) | EAST | | | | | | | |
| | | 101 | CS COMM | 151/2025 | 08-05-2025 | UCO BANK V/S ABHISHEK SINGH | 9968067667 | adv.yogeshsharma121@gmail.com | 05-06-2025 |
| | | 101 | CS COMM | 113/2025 | 07-04-2025 | UCO BANK V/S SUNNY MADAN | 9968067667 | adv.yogeshsharma121@gmail.com | 05-06-2025 |
| | | 101 | CS COMM | 133/2025 | 23-04-2025 | STATE BANK OF INDIA V/S ANJALI | 8896932838 | agnihotrisuchita@gmail.com | 09-06-2025 |
| | | 101 | CS COMM | 52/2025 | 15-02-2025 | SAR EDUTECH LIMITED V/S MAHENDER KUMAR | 9873586359 | skjainadvocate9@gmail.com | 11-06-2025 |
| | | 101 | CS (COMM) | 174/2025 | 30-05-2025 | M/S ESPAN INFRASTRUCTURE LTD. V/S BIRJU | 9810605435 | rajeshsharma638@gmail.com | 12-06-2025 |
| | | 101 | CS COMM | 58/2025 | 24-02-2025 | BANK OF BARODA V/S PRABHAT CHOPRA | 9899913203 | adv.sudhashakla@gmail.com | 13-06-2025 |
| | | 101 | CS (COMM) | 39/2025 | 06-02-2025 | SIRSA DEPOSITS AND ADVANCES LIMITED V/S GHAZIABAD ORGANICS LTD. | | infinitylegals@gmail.com | 13-06-2025 |
| | | 101 | CS COMM | 47/2024 | 01-02-2024 | PUNJAB NATIONAL BANK V/S SONU PAWAR | | info@knowlex.in | 13-06-2025 |
| | | 101 | CS COMM | 305/2024 | 07-10-2024 | M/S SAMEER BUILTAID PVT. LTD. V/S ASIAN CONSTRUCTION COMPANY | | advrspawardsl@gmail.com | 13-06-2025 |

| SR. COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE REGISTRATION | OPPETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF ELECTRONIC SERVICE OF PROCESS | |
|---------------|--|------------|-----------------|------------------|-------------------|--|-------------------------|------------------------|---------------------------------|---------------------------------------|------------|
| | | 101 | CS COMM | 150/2025 | 07-05-2025 | PUNJAB NATIONAL BANK V/S ADITI JUNEJA | KALAANI LEGAL ADVISORS | | kalaanilegaladvisors@gmail.com | 13-06-2025 | |
| 38 | SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) 01 | NORTH-EAST | CS(COMM) | 77/2025 | 24.05.2025 | MEGH MEDITECH PVT LTD vs. DR JASBIR SINGH BHANDARI | Jitendra Kumar | 8.7E+009 | riendslawone@gmail.com | 03.06.2025 | |
| | | | CS(COMM) | 55/2025 | 19.04.2025 | Central Bank of India Vs Ms Aditya Traders | B K Agrawal | 9.2E+009 | officeofraghavsinghal@gmail.com | 09.06.2025 | |
| | | | EX(COMM) | 41/2025 | 19.03.2025 | GUDDU GUPTA TRADING AS MS LEELA COSMETICS Vs KALIA GUPTA AND ORS | Sanjeev Singh | 9.8E+009 | ATANDA.ADV@GMAIL.COM | 12.06.2025 | |
| | | | CS(COMM) | 30/2025 | 03.03.2025 | M/S VISHWAKARMA ENGG. WORKS Vs M/S KHUNTHUNATH POWER | Lalit Kumar | 1.0E+010 | | 12.06.2025 | |
| 39 | SH. BRJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT | SHAHDARA | CS (COMMERCIAL) | (COMM)/175/2025 | 20-03-2025 | VISTORY CONSULTANTS PVT LTD Vs ACHIVEMENTS POINTS AND ORS | Navdeep dev singh | 9654417727 | navdeepdev@gmail.com | 10-06-2025 | |
| | | | CS (COMMERCIAL) | (COMM)/281/2025 | 03-05-2025 | DALIP BINDAL Vs JAVED CHAUDHARY | Kunal Mittal | 9999348834 | kunalsmittal@gmail.com | 10-06-2025 | |
| | | | CS (COMMERCIAL) | (COMM)/10/2024 | 14-11-2024 | Rajendra Sharma Vs M/S Antriksh Developers and Promoters Pvt Ltd | S K Singh | 9891179438 | singhskandecompany@gmail.com | 05-06-2025 | |
| | | | CS (COMMERCIAL) | (COMM)/308/2025 | 14-05-2025 | Naman Apparels LLP Vs Shri Jaipal Vastrakhandar Private Limited | vyushkatyal | 8700925528 | vyushkatyal98@gmail.com | 12-06-2025 | |
| 40 | MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT) | SHAHDARA | ROOM NO 208 | COMMERCIAL CIVIL | CS COMM 225/2025 | 15-04-2025 | Bankof Baroda Vs Sheela | Umesh Joshi | 9910568669 | advumeshjoshi@gmail.com | 01.05.2025 |

| SR. COURT NO. | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE REGISTRATION | OPPETTIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE E MAIL ID | DATE OF ELECTRONIC SERVICE OF PROCESS |
|---------------|--|------------------------------------|-----------------------|--------------------|-------------------|--|--------------------------------|------------------------|-------------------------------------|---------------------------------------|
| | | ROOM NO 208 | COMMERCIAL CIVIL | CS COMM 226/2025 | 15-04-2025 | Bank of Baroda Vs Deepak Gupt | Umesh Joshi | 9910568669 | advumeshjoshi@gmail.com | 01.05.2025 |
| | | ROOM NO 208 | COMMERCIAL CIVIL | CS COMM 05/2025 | 04-01-2025 | Canara Bank Vs JANMEJAY KUMAR SINGH | ANUJ AGARWAL | 9999490798 | advocateanuagarwal@yahoo.com | 08.05.2025 |
| | | ROOM NO 208 | COMMERCIAL CIVIL | CS COMM 03/2025 | 04-01-2025 | PUNJAB AND SINDH BANK Vs SHUBHAM JAIN | AKANKSHA KAPOOR | 9810386632 | akankshakapoor1691@gmail.com | 15.05.2025 |
| | | ROOM NO 208 | COMMERCIAL CIVIL | CS COMM 168/2025 | 18-03-2025 | VIKASH NAHAR Vs ANITA | SIDHANT DHINGRA AND ASSOCIATES | 9650677902 | siddhantdhingra@siddhantdhingra.com | 17.05.2025 |
| | | ROOM NO 208 | COMMERCIAL CIVIL | CS COMM 622/2024 | 06-12-2024 | BAL KISHAN Vs VIKAS PAL | Jatin Sharma | 9718345050 | trinitylawfirm87@gmail.com | 17.05.2025 |
| | | ROOM NO 208 | COMMERCIAL CIVIL | CS COMM 150/2025 | 10-03-2025 | JAWAHAR MITTAL Vs Lakshaman Prasad Gupta | ARUN KUMAR | 9210004370 | adv.vyasarun@gmail.com | 20.05.2025 |
| | | ROOM NO 208 | COMMERCIAL CIVIL | CS COMM 120/2025 | 25-02-2025 | SH KOMAL PRASAD Vs SMT SUCHITA SINGH | TALEWAR SINGH | 7982546417 | rajoratan23@gmail.com | 24.05.2025 |
| | | ROOM NO 208 | COMMERCIAL CIVIL | CS COMM 103/2025 | 13-02-2025 | Komal Prasad Vs Shri Aniket Kumar | TALEWAR SINGH | 9811179209 | mdubeyandassociates202@gmail.com | 24.05.2025 |
| | | ROOM NO 208 | COMMERCIAL CIVIL | CS COMM 345/2025 | 24-05-2025 | Mahesh Kumar Dudhani Vs Danish Ali | ARUN KUMAR | 9210004370 | vyasarun@gmail.com | 27.05.2025 |
| 41 | SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT | 303, New Court Building, KKD/Delhi | CS (COMMERCIAL CIVIL) | CS (COMM) 362/2025 | 30.05.2025 | UPGRID SOLUTIONS PVT LTD VS SANJAY KUMAR | KRITIKA TUTEJA | 9643008880 | contact@aaa.legal.pro | 06.06.2025 |

| SR. COURT NO. | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NO. | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF ELECTRONIC SERVICE OF PROCESS |
|---------------|---|------------|------------|-----------|----------|----------------------|------------------------------------|----------|------------------------|-------------------|---------------------------------------|
| 44 | SH.VINOD YADAV | NORTH-WEST | NIL | | | | | | | | |
| 45 | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT | NORTH | NIL | | | | | | | | |
| 46 | SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL) | NORTH | NIL | | | | | | | | |
| 47 | SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01) | SOUTH WEST | NIL | | | | | | | | |
| 48 | MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT. | | NIL | | | | | | | | |
| 49 | SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03 | | NIL | | | | | | | | |
| 50 | SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04 | SOUTH WEST | NIL | | | | | | | | |
| TOTAL | | | | | 75 | | | | | | |